

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.02.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 956 of 2021	Writer Business Services Pvt. Ltd. & Anr. Vs. Ashutosh Agrawala	Misha	Pulkitesh D. Tiwari Bency Ramakrishnan- RP

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By order of Hon'ble Chairperson
-sd/-
Registrar